

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR  
COURT 47 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 19-10-2020**

S.No.	Case Type	Case No.	Title
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**STAYED BY HONBLE HIGH COURT**

1	SPL CASE CBI	51/2002	CBI EOW MUMBAI Vs Ms. Arihant Electro Mech. Engineering Co. Ltd.
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**EVIDENCE PART HEARD**

2	SPL CASE CBI	115/2010	CBI EOW MUMBAI Vs Satish Padmanabh Bhat and
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**ORDER**

3	MISC APPLN CBI	1614/2019	The CBI ACB Vs Ashok Kumar Dhabhai and Ors.
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**STAYED BY HONBLE HIGH COURT**

4	SPL CASE CBI	35/2012	The State CBI ACB Mumbai Vs Infinite Transmission and Ors.
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**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR  
COURT 47 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 20-10-2020**

S.No.	Case Type	Case No.	Title
<b><u>EVIDENCE</u></b>			
1	SPL CASE CBI	100/1999	CBI EOW MUMBAI Vs Abid Ali Gulam Vohra
<b><u>EVIDENCE PART HEARD</u></b>			
2	SPL CASE CBI	75/2011	The State CBI EOW MUMBAI Vs Zarina J. Batliwala @ Nargis Divendry and Ors.
<b><u>REPORT</u></b>			
3	SPL CASE CBI	79/2011	CBI EOW MUMBAI Vs M/s. Sudarshan Overseas Ltd and Others

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR  
COURT 47 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 21-10-2020**

S.No.	Case Type	Case No.	Title
<b><u>EVIDENCE PART HEARD</u></b>			
1	SPL CASE CBI	60/2004	CBI EOW Mumbai Vs Pravin Bharathan
2	SPL CASE CBI	28/2008	CBI EOW Mumbai Vs Nitin Ramkrishna Jushe
3	SPL CASE CBI	103/2012	The State CBI EOW Vs Vignesh Multitrade Pvt.ltd and 3 other
<b><u>CHARGE</u></b>			
4	SPL CASE CBI	112/2014	The State CBI EOW Vs Pushpesh Kumar Prem Prakash Baid and ors.
<b><u>ORDER</u></b>			
5	MISC APPLN CBI	443/2020	CBI,EOW Vs Hazel Fernandiz

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR  
COURT 47 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 22-10-2020**

S.No.	Case Type	Case No.	Title
<b><u>EVIDENCE PART HEARD</u></b>			
1	SPL CASE CBI	68/2008	State of Maaharashtra C.B.I.E.OW.MUM Vs Lamlesh Jitendra Gandhi Others.
<b><u>CHARGE</u></b>			
2	SPL CASE CBI	87/2003	CBI EOW MUMBAI Vs P.S. Subramanyam
<b><u>EVIDENCE PART HEARD</u></b>			
3	SPL CASE CBI	118/2010	CBI EOW MUMBAI Vs Dinesh Maruti Kadakane and Others

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR  
COURT 47 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 23-10-2020**

S.No.	Case Type	Case No.	Title
<b><u>HIGH COURT STAYED</u></b>			
1	SPL CASE CBI	70/2003	CBI EOW MUMBAI Vs Ms. Gulishta Industries Ltd.
2	SPL CASE CBI	71/2003	CBI EOW MUMBAI Vs MS. sUMANGAL OVERSEAS LTD. 150 Oth.
3	SPL CASE CBI	2/2006	CBI EOW Mumbai Vs Bhushan Prasad Singh 7 ors.
4	SPL CASE CBI	3/2006	CBI EOW Mumbai Vs Bhushan Prasad Singh
5	SPL CASE CBI	14/2008	CBI EOW MUMBAI Vs Bhushan Prasad Singh 1 Oth.
6	SPL CASE CBI	13/2008	CBI EOW MUMBAI Vs Ms. Lucia Overseas Pvt. Ltd.
7	SPL CASE CBI	15/2008	CBI EOW MUMBAI Vs Ms. Century 21st Hi-tech
<b><u>HEARING</u></b>			
8	SPL CASE CBI	99/2011	The State CBI ACB Vs Venkeba H Gujjal and 3 Ors
<b><u>HIGH COURT STAYED</u></b>			
9	SPL CASE CBI	16/2008	CBI EOW MUMBAI Vs Bhushan Pratap Singh